

has not progressed. Consequently the villages in these areas have no link with other parts of the country as there are no link roads also upto the national highways.

Therefore, I would like to suggest that the Central Government should constitute a high power committee to conduct survey of the rail and road routes of the said areas and to assess the transport priorities of these areas for further necessary action by the Central Government.

[English]

(ii) Need to give the Status of a Full-fledged University to Jamia Milia

SHRI AZIZ QURESHI (Satna): The University of Jamia-Milia-Islamia had been, and continues to be the cradle and custodian of our rich cultural and academic heritage, and had also been a citadel of nationalist movement during freedom struggle.

It was founded and developed under the inspiration, guidance and patronage of great national leaders like Mahatma Gandhi, Dr. Ansari, Hakim Ajmal Khan, Ali Brothers, Pandit Moti Lal Nehru, Maulana Azad and Pandit Jawaharlal Nehru etc. Persons like Dr. Zakir Hussain dedicated the best part of their lives in building it to promote nationalist ideas, and awaken the Muslims from the slumber of decades and fight Muslim communalism. In this sacred task, his great comrades were persons like Dr. Abid Hussain, Prof. Mujeeb and late Shafiqurehman Kidwai etc. who also dedicated their entire lives for this noble cause. Still its Faculty of Mass Communication is rendering a sterling service in the same spirit of the past; and it needs to be given every protection and patronage.

It is an irony of fate that inspite of these glaring facts, Jamia Milia still has not been given the status of a full-fledged University, and yet is only a deemed-to-be university. Nor has anything been done to commemorate the memories of above-mentioned persons who brought lustre to the academic and literary life of the country.

Government of India should initiate immediate action in issuing immediate orders to give the status of a full-fledged university to Jamia Milia, and to establish Chairs in Jamia and other universities, and also naming roads and buildings in the revered memories of persons like Late Shafiqurehman Kidwai, Prof. Mujeeb and Dr. Abid Hussain, whose writings, books and translations are treated as classics in the academic and literary world, and other such eminent scholars.

[Translation]

(iii) Need to Cancel the Mining Leases Near Chittorgarh to protect the Historical Monuments and Check Pollution

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh): Mr. Deputy Speaker, Sir, under rule 377 I would like to draw the attention of the Central Government towards the action of the Mining Department which is making the historic city, Chittorgarh of Rajasthan ugly.

In the land of Chittorgarh the blood of brave heroes and heroines had been shed, who were foremost to sacrifice their lives for the sake of the freedom of the country. There are monuments of these freedom fighters at a number of places, but I am pained to say that the Mining Department is issuing mining lease indiscriminately. Birla Cement Factory has also been issued such a lease. It is situated quite near the city of Chittorgarh. The pollution caused by it is having very adverse effect on the health of the people and the cattle there. Due to the mining lease granted within the radius of 4 or 5 kilometers of the city, land is being dug up and blasting is also taking place around this city. The historical monuments of this area including the temples are being demolished by the factory people.

The pasture land pertaining to Chamriya Khera and Ochhari Villages and also land belonging to the tribals and Scheduled Caste people have been allotted to Birla Cement factory on mining lease. I strongly urge that this factory which is

[Prof. Nirmala Kumari Shaktawat]

situated quite near the city should be shifted elsewhere so that the pollution in this area could be checked and the monuments of historical importance saved from demolition. The mining lease earlier granted within the radius of five or seven kilometers of the city should be cancelled and a new lease beyond the radius of 20 or 25 kilometers may be granted, because the lime-stone is available there also.

13.00 hrs.

[English]

**(iv) Need to Consider Pali and Prakrit Languages for Annual State Awards and Also to Increase the Amount of Award**

PROF. NARAIN CHAND PARASHAR (Hamirpur) : The Govt. of India has instituted ten Annual State Award for eminent scholars of Sanskrit, Arabic and Persian. There are two other classical languages in our country, namely, Pali and Prakrit which have a rich treasure of religious and secular literature in them. So, I request the Govt. to include these two languages also in the list of classical languages for awards. Moreover, the number of awards at present for the whole country is very small. I request the Govt. to increase the number of awards to twenty-five and also increase the amount of award which is Rs. 5000/- at present with effect from next financial year i.e. 1986-87 to Rs. 10,000/- each.

[Translation]

**(v) Demand for Opening Godowns for Jute, Fertilizers etc. at Gopal Ganj in Bihar with the Assistance of World Bank**

SHRI KALI PRASAD PENDEY (Gopalganj) : Mr. Deputy Speaker, Sir, the Central Warehousing Corporation, an undertaking of the Central Government is constructing godowns in Maharashtra and Madhya Pradesh with the assistance of the World Bank for storage of jute and fertilizers. It is a matter of regret that the eastern region has been deprived

of this facility. Bihar is predominantly an agricultural State and it is still backward in every respect.

Therefore, I request the Central Government that a similar godown may be set up in the Gopalganj district with the assistance of the World Bank. Gopalganj had been a land of activities of revered Bapuji, but even after 38 years of independence, it has been remained totally undeveloped district.

[English]

**(vi) Fixation of Reasonable Price of Tyre and Demand for Nationalisation of Tyre Industry**

SHRI ANIL BASU (Arambagh) : A serious situation has arisen in the country wherein the tyre manufacturers are manipulating supplies of the commodity and creating artificial scarcity of tyre in the market and forcing the government to increase prices at least two times in the past eighteen months. Even then truck/bus tyres are selling at Rs. 1600/- extra per tyre over and above the government fixed price. Although the Bureau of Industrial Costs and Prices was asked to conduct a study of the price increase a decision on the said study is still to be taken. Meanwhile, the consumers are being drained @ Rs. 1600/- per tyre extra as, in the absence of a clear-cut government decision, the tyre manufacturers are creating artificial scarcity of truck-bus tyre by short supplying tyres in the open market. Another method being resorted to, by the manufacturers, is low capacity utilization of the plants despite of demand in the market. Most of the tyre manufacturing units are being mis-managed and in the absence of any competition, the manufacturers have the pendency to diversify their activities at the cost of the industry. The time has come for the government to look into the matter of and nationalise the industry so that the consumers are not taken for a ride any more and the industry is saved, in which a considerable number of workers are employed. I also urge upon the government to take immediate steps for fixing the price of all types of tyre at a